

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 3420
TO BE ANSWERED ON 26.03.2018

Irrigation projects pending

3420. SHRI HUSAIN DALWAI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the district-wise details of the irrigation projects in Maharashtra that are pending for forest clearance and/or environment clearance with the Ministry;
- (b) the details of the time period for which each of these projects has been pending;
- (c) the project-wise details of reasons for pendency; and
- (d) the project-wise details of steps the Ministry is taking to resolve the concerns so that clearance may be granted or project may be relocated?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. MAHESH SHARMA)

- (a) (b) (c) & (d) The district-wise details of the irrigation projects in Maharashtra that are pending for forest clearance with the Ministry is attached as annexure A. No proposals are pending for Environmental Clearances. The entire project proposals are being dealt as per the procedure prescribed in Forest (Conservation) Act, 1980.

Annexure A referred to in the answer to part (a, b, c, d) of Rajya Sabha Unstarred Question No.3420, to be answered on 26.03.2018 regarding "Irrigation Projects Pending" by SHRI HUSAIN DALWAI, Member of Parliament

Details of District-wise Irrigation projects **pending for Forest Clearance under FC Act,1980** in the State of Maharashtra

S. No.	District	Proposal Name	Area Diverted (in ha.)	Resons for Pendency
1	Raigad	Construction Of Wedshet Wave Minor Irrigation Tank In Favour Of Executive Engineer, Raigad Irrigation Division	6.028	Pending due to the restriction imposed by Hon'ble Supreme Court of India vide letter dated 26.03.2012.